

ORDER SHEET

O.A / MA / RA / CP NO 1465 OF 2005Applicant/s m prasod totterRespds. MUD totter.Advocate for Applicant/s Sri Damodar Parley Advocate for Respondent/s Sri D Awasthi

Notes of the Registry	Orders of the Tribunal	Sheet No. 11
<u>NOR</u> <u>19/08/09</u> Substitution - Appen. has not been filed, as yet. Submitted. Annot 19/08/09	<u>28-07-09</u> Hon' Mr. A.K. Gaur - JM Hon' Mr. D.C. Lakshya - AM Learned Counsel for the applicant stated that some of the applicants had died and this O.P. has been rendered infructuous. He wants to file substitution application and granted two weeks time for filing substitution application. List on 20-08-09. <i>[Signature]</i> 4A.B. <i>[Signature]</i> Jugan JM <u>Att. 20.08.09</u> None present for the applicant even in the revised call. Sri D. Awasthi, Counsel for respondents is present. It appears that the applicant has lost interest in prosecuting the matter. OA is accordingly dismissed in default and for want of prosecution. <i>[Signature]</i> (D.C. Lakshya) AM <i>[Signature]</i> (A.K. Gaur) JM <i>[Signature]</i>	

Contd. On Sheet No. _____